

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. **20 (Mis.)** /
II-15-19/2025

Bilaspur, date **29** January, 2026

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

AMENDMENT

(ACCOUNTS CADRE)

1. In Rule-2, Part-I, General, under the heading 'Definitions' after the row (xviii), following row shall be inserted :-
"(xviii-a) Chief Accounts Officer means Chief Accounts Officer of the High Court."
2. In Rule-2, Part-I, General, under the heading 'Definitions' after the row (xx-a), following row shall be inserted:-
"(xx-b) Senior Accounts Officer means Senior Accounts Officer of the High Court."
3. In Rule-2, Part-I, General, under the heading 'Definitions' after the row (xxiii-b), following row shall be inserted:-
"(xxiii-c) Deputy Budget Officer means Deputy Budget Officer of the High Court."
4. In Rule-2, Part-I, General, under the heading 'Definitions' row (xxiii-c) shall be renumbered as (xxiii-d).
5. In Rule-2, Part-I, General, under the heading 'Definitions' after the row (xxiv-b), following row shall be inserted:-
"(xxiv-c) Assistant Budget Officer means Assistant Budget Officer of the High Court."
(xxiv-d) Assistant Registrar (Accounts & Finance) means Assistant Registrar (Accounts & Finance) of the High Court."
6. In sub-rule (1) of Rule 4, the word "**three**" shall be replaced with the word, "**four**", and the words, "**First, Second & Third Schedule**" shall be replaced with the words, "**First, Second, Third and Third Schedule-(A)**".
7. In sub-rule (1) and (2) of Rule 14, the words, "**First, Second & Third Schedule**" shall be replaced with the words, "**First, Second, Third and Third Schedule-(A)**".
8. In sub-rule (2) of Rule 14, after the words, "**Third Schedule**" and before the word, "**and seventh**" the words, "**& Third Schedule-(A)**" shall be inserted.

9. In sub-rule (2) of Rule 14, after the words, "**First Schedule**" and before the words, "**Third Schedule**" the symbol "&" shall be replaced with the symbol ",".
10. In First Schedule, under Heading, 'Gazetted Officers', in SI No. 15, Column No. 5, the words, "**/Budget Officer**" shall be deleted.
11. In First Schedule, under Heading, 'Gazetted Officers', in SI No. 19, Column No. 5, the words, "**and Accounts Officer**" shall be deleted.
12. In First Schedule, under Heading 'Gazetted Officers', SI. No. 20 and SI. No. 23 shall be deleted and remaining SI.No. 21, 22, 23-a, 23-b and 24 to 30 shall be renumbered as SI.No. 20 to 31.
13. After the 'Third Schedule' and before the 'Fourth Schedule', "Third Schedule-A" shall be inserted as under :-

**"THIRD SCHEDULE - A
ACCOUNTS CADRE POSTS**

Sl. No.	Name of post	Existing Sanctioned Strength	Classification of Post	Source and Method of appointment and Experience	Level in Pay Matrix
1.	Chief Accounts Officer	01	Class-I, Gazetted	By promotion from amongst Senior Accounts Officer/ Budget Officer must have minimum 2 years experience in the feeder post of the establishment strictly on merit-cum-seniority basis. OR By deputation from the Finance Service/ Office of Accountant General/ Directorate of Treasuries.	Level-15 (123100-215900)
2.	Senior Accounts Officer	01	Class-I, Gazetted	By promotion from amongst Accounts Officer/ Deputy Budget Officer must have minimum 2 years experience in the feeder post of the establishment strictly on merit-cum-seniority basis. OR By deputation from the Finance Service/ Office of Accountant General/ Directorate of Treasuries.	Level-14 (79900-211700)
3.	Budget Officer	01	Class-I, Gazetted	By promotion from amongst Accounts Officer/ Deputy Budget Officer must have minimum 2 years experience in the feeder post of the establishment strictly on merit-cum-seniority basis.	Level-14 (79900-211700)
4.	Accounts Officer	01	Class-I, Gazetted	By promotion from amongst Assistant Budget Officer/Assistant Registrar (Accounts & Finance) must have minimum 2 years experience in the feeder post of the establishment, strictly on merit-cum-seniority basis.	Level-13 (67300-213100)
5.	Deputy Budget Officer	01	Class-I, Gazetted	By promotion from amongst Assistant Budget Officer/Assistant Registrar (Accounts & Finance) must have minimum 2 years experience in the feeder post of the establishment, strictly on merit-cum-seniority basis.	Level-13 (67300-213100)
6.	Assistant Budget	06	Class-II, Gazetted	By promotion from amongst Section Officer (Accounts & Finance) must have minimum 2 years	Level-12 (56100-

	Officer			experience in the feeder post of the establishment, strictly on merit-cum- seniority basis.	177500)
7.	Assistant Registrar (Accounts & Finance)	06	Class-II, Gazetted	By promotion from amongst Section Officer (Accounts & Finance) must have minimum 2 years experience in the feeder post of the establishment, strictly on merit-cum- seniority basis.	Level-12 (56100-177500)
8.	Section Officer (Accounts & Finance)	06	Class-II, Gazetted	By promotion from amongst Assistant Section Officer/Hostel Administrative Officer (Assistant Section Officer) – (C.S.J.A.) and Assistant Court Master must have minimum 2 years experience in the feeder post of the establishment and having passed the accounts training examination, strictly on merit-cum- seniority basis.	Level-11 (49100-155800)

Note :

- (1) To bifurcate the cadre of Section Officer in two cadres i.e. ministerial side and accounts side. In order to achieve this object, a notice will be issued inviting options from all the Assistant Section Officer/Hostel Administrative Officer (Assistant Section Officer) – (C.S.J.A.) and Assistant Court Master working in the Registry who have passed Accounts Training Examination as to which channel of promotion they would opt for, as there are two channels of promotion for the post of Section Officer and Section Officer (Accounts & Finance). The option given shall be final and at no stage it would be allowed to be changed.
- (2) The post of Chief Accounts Officer shall be filled up by promotion from the officer who is presently holding post of Budget Officer and thereafter the same shall be filled up by Deputation. Thereafter, this provision of promotion mentioned in column No. 5 of Sl. No. 1 of Third Schedule-A i.e. "By promotion from amongst Senior Accounts Officer/Budget Officer must have minimum 2 years experience in the feeder post of the establishment strictly on merit-cum-seniority basis." and "OR" shall be treated as deleted after promotion to the said post.
- (3) The posts of Senior Accounts Officer shall be filled up by deputation from the Finance Service/Office of Accountant General/Directorate of Treasuries, as at present no officer in the Registry fulfills the required criteria. Thereafter, this provision shall be treated as deleted after the officer who fulfills the required criteria of the said post.
- (4) The posts of Senior Accounts Officer, Budget Officer, Accounts Officer, Deputy Budget Officer, Assistant Budget Officer and Assistant Registrar (Accounts & Finance) shall be filled up by promotion, as a one time measure, from the post of Accounts Officer/Deputy Registrar/Deputy Registrar (Protocol)/Assistant Registrar/Section Officer/Court Master, as the case may be, having 2 years experience and passed Accounts Training Examination on merit-cum-seniority basis after taking option from the Officers as to which channel of promotion they would opt for i.e. Accounts Cadre or Ministerial Cadre. This provision shall automatically be treated as deleted after promotion to the said posts.

(5) After promotion to the posts of Assistant Budget Officer and Assistant Registrar (Accounts & Finance) the promotees have to do training/refresher course about skill and knowledge to manage financial fields effectively in rotation basis from the State Government and for the same arrangement shall be made by the High Court of Chhattisgarh."

14. In the existing **Fourth Schedule** to said Rule, after existing Sl. No. 16, following row shall be inserted :-

16-A	Chief Accounts Officer	Additional Secretary
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15. In the existing **Fourth Schedule** to said Rule, after existing Sl. No. 19-A, following row shall be inserted :-

19-B	Senior Accounts Officer	Additional Secretary
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16. In the existing **Fourth Schedule**, after existing Sl. No. 23-B, following row shall be inserted :-

23-C	Deputy Budget Officer	Under Secretary
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17. In the existing **Fourth Schedule**, after existing Sl. No. 24, following rows shall be inserted :-

24-A	Assistant Budget Officer	Staff Officer
24-B	Assistant Registrar (Accounts & Finance)	Staff Officer

18. In the existing **Fourth Schedule**, after existing Sl. No. 28-A, following row shall be inserted :-

28-B	Section Officer (Accounts & Finance)	Section Officer
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The above amendment shall come into the force with immediate effect."

By order of Hon'ble the Chief Justice

Sd/-
(Rajnish Shrivastava)
Registrar General

Endt. No. 2141 /
II-15-19/2025

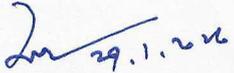
Bilaspur, date 29 January, 2026

Copy forwarded to:-

1. J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
17. Registrar (Vig./I.&E./Judl./S.&A Cell/Estt.), High Court of Chhattisgarh, Bilaspur,
18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
19. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
20. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
21. O.S.D., High Court of Chhattisgarh, Bilaspur,
22. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
23. Budget Officer, High Court of Chhattisgarh, Bilaspur,
24. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
25. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
26. Deputy Director, Government Press, Amenities Block, Near Indravati Bhawan, Naya Raipur (C.G.) – with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,
27. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,

For information / necessary action.


(Rajnish Shrivastava)
 Registrar General